

Time allotted for children's programme in AIR (particularly at Bangalore)

415. SHRI T. R. SHAMANNA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) what is the time allotted for children's programme in A. I. R. (particularly at Bangalore) ; and

(b) has any arrangement been made to give more time to children's Sports Programme and help them to learn discipline ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE) (a) Total time allotted for children's programme in the AIR's network is 4501 hours (approximately) in a year.

In AIR, Bangalore the children's programmes are broadcast 3 times in a week for 30 minutes duration each as under :

(i) (a) Sundays from 10.05 A.M. to 10.35 A.M. in Kannada for younger age group; and

(b) 10.35 A.M. to 11.05 A.M. in English ;

(ii) Saturdays 1.30 P. M. to 2.00 P.M. in Kannada for older age group;

Total time allotted for Children's programme in AIR Bangalore is 90 minutes per week.

(b) Yes, Sir. AIR Stations include a series of programmes on sports to inculcate the sporting spirit in children and also to help them imbibe the value of discipline.

World Bank Loan for Expansion of Ramagundam Project

416. SHRI G. NARSIMHA REDDY :
SHRI SUBHASH CHANDRA BOSE ALLURI :

Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that

Government had asked World Bank for a 300 million dollar loan to finance the expansion scheme of the Ramagundam Thermal Power Station in Andhra Pradesh ;

(b) if so, the reaction of World Bank in this regard ;

(c) whether it is also a fact that the expansion scheme which entails installation of three 50 megawatt units will cost much more than the proposed assistance from the World Bank ; and

(d) if so, what would be the estimated cost and how the remainder of the money will be arranged and whether any other foreign country has agreed to extend held in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN) : (a) and (b). The World Bank has agreed to provide assistance of 300 million U.S. dollars for the installation of 3 × 500 MW units at the Ramagundam super thermal power station.

(c) and (d). In addition to World Bank assistance additional external assistance for the project is being sought from the Federal Republic of Germany and from OPEC. External assistance would finance only part of the total cost of the project. As the project is a sanctioned plan project already under execution, plan funds have been assured for meeting the full costs of its completion.

Sex and Violence in Indian Films

417. SHRI G. NARSIMHA REDDY :
SHRI VIRBHADRA SINGH :
SHRI SUBHASH CHANDRA BOSE ALLURI :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that despite a screening by the Film Censor Board, sex and violence in Indian films is on the increase;

(b) whether it is a fact that the Chairman of the Film Censor Board (Mr. H. Mukherjee) is reported to have stated that deterioration in the standard of Indian Films had started long back but the Board was not armed with proper weapons to tackle the same;

(c) whether he has also stated that the enforcing authorities do not exercise adequate check not to allow minors to see the films, and

(d) what positive steps are being taken to curb the trend or over playing both sex and violence in Indian films?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) to (d). Shri Hrishikesh Mukherjee, Chairman of the Board of Film Censors, made a statement regarding sex and violence in films. However, he did not say that sex and violence in Indian films is on the increase only now. As a matter of fact, there is no sudden spurt of films dealing with sex and violence. The Board of Film Censors has been performing its duties in the light of the Cinematograph Act 1952 and the guidelines issued thereunder. However, at some time in the past the Board has been a bit soft with the feature films with the result that there was some kind of gradual erosion. However, steps are being taken towards rectification. But this rectification cannot take place overnight, as some films which were passed in the past are being quoted as precedents. The Board and the Government are very keen to see that objectionable scenes of sex and violence are not permitted on the screen in India. The Board exercises stricter vigil on films or sequences showing sex coupled with violence. As a matter of fact, during 1981 the Board granted as many as 202 "A" certificates to Indian feature films out of 737 certificates granted which works out to 27.4%. This has to be compared with the

27 "A" certificates granted to Indian feature films out of 507 in 1976 (It works out to 5.3%). Shri Hrishikesh Mukherjee personally investigated some cases where he found hundreds of children witnessing "A" certificate films which are not permitted to be seen by them legally. He called for stricter enforcement of this law. The enforcement, however, does not lie with the Board or the Central Government. The enforcement authorities are the State Governments and the Union Territory Administration.

Shortfall in production of Kerosene

418. SHRI G. NARSIMHA REDDY :

SHRI VIRBHADRA SINGH :
SHRI GHULAM RASOOL
KOCHACK :

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there is likely to be a shortfall in the production of kerosene and its availability within the country during 1982 ;

(b) if so, the likely shortfall ;

(c) the steps being taken to augment production ; and

(d) whether simultaneous steps are also being taken to import kerosene so that shortage may not lead to cornering by retail traders ?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR) : (a) to (d). The estimated requirement of kerosene for 1982 is placed at 5.1 million tonnes whereas the estimated production is likely to be of the order of 3.6 million tonnes thus leaving a deficit of 1.5 million tonnes. This gap will be met largely through the long term contract with the USSR supplemented by some